

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Shanmuga Sundaram. E.P
Vs
Gokula Kannan Chits Tamilnadu Pvt Ltd

MAIN PETITION NUMBER : CP/1385/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/957(CHE)2024; IA(IBC)/963(CHE)2024

ORDER

IA(IBC)/957(CHE)2024

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator.

This application has been filed to take on record the tabulation of reconstitution of SCC.

The Tabulation of the Constitution of SCC is taken on record.

IA(IBC)/957(CHE)2024 is **disposed of**.

IA(IBC)/963(CHE)2024

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator.

This application has been filed seeking extension of liquidation timeline for a period till 02.10.2024.

It is stated that one application under Section 66 , IBC is pending and is listed on 07.05.2024. District Registrar Coimbatore has ordered for release of security deposit. Some formalities are to be done.

Considering the above facts, the liquidation timeline is extended till 30.06.2024, it is made clear that no further extension will be given.

IA(IBC)/963(CHE)2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)